

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 16262/2015

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

ASHOK KUMAR SINGH & ORS.

Respondent(s)

(ONLY SLP (C) NO. 22588/15 TO BE LISTED BEFORE THE LD. REGISTRAR COURT.

IA No. 1/2015 - CONDONATION OF DELAY IN FILING

IA No. 2/2015 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 140889/2017 - INTERVENTION/IMPLEADMENT)

WITH

SLP(C) No. 22588/2015 (XI)

)

Date : 16-12-2019 These matters were called on for hearing today.

For Petitioner(s)

Mr Rajeev Kumar Dubey, Adv.

Mr Ashiwan Mishra, Adv.

Mr. Kamlendra Mishra, AOR

For Respondent(s)

Mr. Anoop Kr. Srivastav, AOR

Mr. Sanjay Kumar Visen, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 22588/2015

Ld. Counsel for the petitioner to take fresh steps to effect service on the sole respondent within two weeks time.

List again on 23.3.2020.

ANIL LAXMAN PANSARE
Registrar